

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI RADHAKRISHNAN P.): (a) to (c) The construction work of four laning in Mujaffarnagar-Haridwar and Haridwar-Dehradun sections on Delhi to Dehradun route of old National Highway Nos. 58 and 72 is progressing at slow pace. All out efforts are being made to complete the balance work expeditiously and make these National Highways in traffic worthy condition before commencement of Ardhkumbh to be organized in Haridwar during 2016.

**Action on letters of MPs**

3273. SHRI GULAM RASOOL BALYAWI: Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

(a) the number of letters received from Members of Parliament (MPs) by the Minister since August, 2014 till date;

(b) the number of letters on which interim and final reply has been sent to MPs;

(c) the number of letters on which action has taken and those on which action is still pending;

(d) the number of letters on which neither any reply has been sent to MPs nor any action has been taken, thereon, along with the reasons therefor; and

(e) the action taken to avoid the situation in part (d) above?

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI RADHAKRISHNAN P.): (a) 595

(b) 120

(c) Action is taken in all cases.

(d) Nil

(e) Does not arise.

**Right of way for ambulances**

3274. SHRI PAVAN KUMAR VARMA: Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

(a) whether ambulances are provided special right of way on roads in some countries;

- (b) if so, the position thereof in this country;
- (c) whether any provisions or rules in this regard exist and are being implemented in the country; and
- (d) if not, the steps being taken to immediately frame rules in this regard and bring them into operation in the interest of patients who need life saving health care on an urgent basis?

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI RADHAKRISHNAN P.): (a) to (d) Yes, Sir. As per Rule 10 of Rules of the Road Regulations, 1989 under the Motor Vehicles Act, 1988, every driver shall, on the approach of a fire service vehicle or of an ambulance allow it free passage by drawing to the side of the road.

#### **Four lanning of NH-31**

3275. SHRI NEERAJ SHEKHAR:

SHRI ARVIND KUMAR SINGH:

SHRI ALOK TIWARI:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

- (a) whether Government proposes for upgradation and four laning of NH-31 from Ghazipur in U.P. to Hazipur in Bihar during the current financial year;
- (b) if so, the details thereof; and
- (c) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI RADHAKRISHNAN P.): (a) and (b) National Highway section from Chhapra to Hazipur (Km 143 to Km 207) in Bihar has been taken up for four laning by the National Highways Authority of India,

- (c) Does not arise.

#### **Action on letters of MPs**

3276. SHRI GULAM RASOOL BALLYAWI: Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) the number of letters received from Members of Parliament (MPs) by the Minister since August, 2014 till date;